- (c) At present there is no such possi bility.
- (d) The range of coverage of the 1 KW transmitter installed for second channel is about 60 Kilometres and beyond this range these programmes will not be available

Installation of High Power Radio Transmitters at Parbhani

- 1129. SHRI VITHALRAO MADHAV-RAO JADHAV: Will the Minister of IN-FORMATION AND BROADCASTING be pleased to state;
- (a) whether there is any proposal under Government's consideration to strengthen the All India Radio Station Parbhani with the installation of high power radio transmitters:
- (b) <u>\vhether</u> it is a fact that the people of the region are demanding the same for several years; and
- (c) if so, by when a decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTNG (SHRI V. N. GADGIL): (a) to (c) Representations had been received for making the auxiliary centre of AIR at Parbhani a fulfledged Station. Due to constraint on financial resources and relative priorities, there is no proposal, at present, to make AIR Parbhani fas a fulfledged Station.

Price of Lands allotted to Co-operative Group Housing Societies in Delhi

1130. SHRI VITHALRAO MADHAV-RAO JADHAV: Will the Mmister of WORKS AND HOUSING be pleased to state the reserved price fixed by DDA for the years 1975 to 1984, year-wise, for those lands which have been allotted by it to different cooperative house building societies in Pitampura, Delhi?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): Delhi Development Authority have reported that they have not fixed any reserve price for the period 1975 to 1984 in respect of the land allotted to cooperative house building societies in Pitampura.

to Questions

Daily Recommended Intake of Pulses

- 1131. SHRI GURUDAS DAS GUPTA: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:
- (a) the quantity of pulse intake daily re commended by the advisory committee of the Indian Medical Council for a balan ced diet and its per capita availability dur ing each year of Sixth Five ear Plan and the corresponding annual target for pulse production and production actually achieved:
- (b) the per capita daily average avail ability of pulses at the end of Fourth and Fifth Five Year Plan; and
- (c) the number of scientists working ou pulses development and the research programmes during Sixth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) Tho quantity of daily intake of pulses a_s recommended by Indian Council of Medical Research Advisory Committee for a balanced diet for adults is as follows:

(Grams pee day)

Type of Work	Adult Man	Adult Woman	
Sedentary .	40	40	
Moderate Work	50	45	
Heavy Work .	60	50	

The table below gives the production targets, production and availability of pulses during each year of fhe Sixth Five Year Plan;

Ye ar	Pro luction	touncs	Per Capita av. i ability*		
	Target	Achievement	Year	(Grams day) veilability	
1980-81.	14.0	10.6	1981	37.2	
1981-82.	12.5	11.5	1982	39.2	
1982-83.	13.0 13.5	11.9	1983 (P)	39.5	
1983-84.	13.0	12.7	· 1384 (P)	41.0	
1984-85.	13.0	12.5 (P)	1985	_	

'Figures are available for Calendar Year_s Provisional

- (b) The per capita availability of pulses at the end of the Fourth Five Year Plan (1974) was 40.8 gms. per day and at the end of Fifth Year Plan (1979) 44.7 gms. per day.
- (c) 358 scientists were working undu" the All India Coordinated Research Project on Pulses during the Sixth Five Year Plan (1980-81 to 1984-85).

Grants for Development of Surplus Land allotted to Harijans [Landless Labourers

1132. PROF. B. RAMACHANDRA RAO: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state-.

(a) the total amount provided durine the Sixth Five Year Plan period as grants fo the State Governments for development of surplus land allotted to Harijans and landless labourers;

- (b) the surplus land allotted, yearwise by Andhra Pradesh and Karnataka Governments during the years from 1981-82 to 1984-85; and
- (c) the amount spent by these two States, year-wise on the development of surplus land, yearwise for the same period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) Under the Centrally Sponsored Scheme of providing financial assistance to assignees of ceiling surplus land an amount of Rs. 1034.39 lakh has been released as grant as the Central share to the Statesl Union Territories.

(b) and (c) A statement is laid on the Table of the House.

Statement

P et (b) of the Question :

(Area in acres)

Year	•		., .,			•	*.	Andhra Pradesh	Karnataka
1981-82						•		23,301	12,103
1 9 82-83								9,911	45,¢ 92
1 9 83-84			• •	••				5,404	4,167
1 9 84-85	•							6,438	6,522
443 181-1543 201-201-3	\×	اد. در است امر است			2 2(4.17) 24.17		Тота	A: 45,054	67,891

.327 Rs.-j